## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.05/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016

NAME OF THE PARTIES: Shri Hemant Mahabala Kotian V/s.

M/s. Batto Green Batteries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	. NAME	DESIGNATION	SIGNATURE
•	Anagha Arasingaraju (Kanyit Associates)	PCS for Respondents	aanagha
2	Chiray R. Soniche.	Ado for Petitioner	P. Souch.

## **ORDER**

## C.P. NO. 5/397-398/CLB/MB/2014

- Ld. Counsel respectively from both the sides are present.
- 2. Due to shortage of time, matter could not be heard. By the Order of the Bench adjourned to 6<sup>th</sup> January, 2017. Communicated to both the sides.

sd/-

Dated 19.12.2016

Shri M.K. Shrawat Member (Judicial)